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12.07 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by the members/ministers.

कोयला मंत्री (श्री कड़िया मुण्डा) : महोदय, मैं खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उपधारा (1) के अन्तर्गत जारी अधिसूचना संख्या का.आ. 932(अ) जो 18 अगस्त, 2003 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसका आशय 20 जून, 1988 की अधिसूचना संख्या का.आ. 594(अ) में संशोधन करना है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT.8117/2003)

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI RAMESH BAIS): Sir, I beg to lay on the Table-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between Hindustan Copper Limited and the Ministry of Mines for the year 2003-2004.

((Placed in Library, See No. LT.8118/2003)

(2) A copy of the Mineral Conservation and Development (Third Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 833 (E) in Gazette of India dated the 22nd October, 2003 under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

(Placed in Library, See No. LT.8119/2003)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): Sir, I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under section 102 of the Delhi Metro Railway (Operation and Maintenance) Act, 2002:-

(i) The Fare Fixation Committee (Procedure) Rules, 2003 published in Notification No. S.O. 1074 (E) in Gazette of India dated the 18th September, 2003.

(ii) The Fare Fixation Committee (Salaries, Allowances and Other Terms and Conditions of Service of the Chairperson and Members) Rules, 2003 published in Notification No. S.O. 1075 (E) in Gazette of India dated the 18th September, 2003.

(Placed in Library, See No. LT 8120/2003)

(2)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 2002-2003.

(Placed in Library, See No. LT 8121/2003)

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री छत्रपाल सिंह) : अध्यक्ष महोदय, मैं कम्पनी अधिनियम 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

(Placed in Library, See No. LT 8122 to 8126/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): I beg to lay on the Table:-

- (1) A copy of the Madhya Pradesh Reorganisation (Removal of Difficulties) Order, 2003 (Hindi and English versions) published in Notification No. G.S.R.673 (E) in Gazette of India dated the 21st August, 2003 under sub-section (2) of section 86 of the Madhya Pradesh Reorganization Act, 2000.
- (2) A copy of the Uttar Pradesh Reorganisation (Removal of Difficulties) Order, 2003 (Hindi and English versions) published in Notification No. G.S.R.674 (E) in Gazette of India dated the 21st August, 2003 under sub-section (2) of section 94 of the Uttar Pradesh Reorganization Act, 2000.
- (3) A copy of the Bihar Reorganisation (Removal of Difficulties) Order, 2003 (Hindi and English versions) published in Notification No. G.S.R.675 (E) in Gazette of India dated the 21st August, 2003 under sub-section (2) of section 92 of the Bihar Reorganization Act, 2000.
- (4) A copy of the Notification No. G.S.R. 356 (Hindi and English versions) published in Gazette of India dated the 11th October, 2003 containing corrigendum to the Notification No.462 (E) dated the 23rd May, 2003 issued under the Central Industrial Security Force Act, 1968.

(Placed in Library, See No. LT 8127/2003)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KRISHNAMRAJU): I beg to lay on the table-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2000-2001, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2000-2001
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8128/2003)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL): I beg to lay on the Table:-

A copy each of the following Notifications (Hindi and English versions) under section 83 of the Lakshadweep Panchayats Regulation, 1994:-

- (1) The Lakshadweep Panchayats Servants (Punishment and Appeal) Amendment Rules, 2001 published in Notification No. F.No. 7/5/97-DOP in Lakshadweep Gazette dated the 24th September, 2001.
- (2) The Lakshadweep Panchayats Servants (Service) Amendment Rules, 2001 published in Notification No. F.No. 7/3/97-DOP in Lakshadweep Gazette dated the 13th September, 2001.

(Placed in Library, See No. LT 8129/2003)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): On behalf of Shri Harin Pathak, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section (3) of the All India Services Act, 1951:-
 - (i) The All India Services (Discipline and Appeal) Amendment Rules, 2003 published in Notification No. G.S.R. 249 in Gazette of India dated the 12th July, 2003.
 - (ii) The All India Services (Medical Attendance) Amendment Rules, 2003 published in Notification No. G.S.R.

(Placed in Library, See No. LT 8130/2003)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 2002-2003

(Placed in Library, See No. LT 8131/2003)

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR): I beg to lay on the Table:-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Aurangabad, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-German Tool Room, Aurangabad, for the year 2002-2003.

(Placed in Library, See No. LT 8132/2003)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Ahmedabad, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-German Tool Room, Ahmedabad, for the year 2002-2003.

(Placed in Library, See No. LT 8133/2003)

- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Guwahati, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tool Room and Training Centre, Guwahati, for the year 2002-2003.

(Placed in Library, See No. LT 8134/2003)

- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Kolkata, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Kolkata, for the year 2002-2003.

(Placed in Library, See No. LT 8135/2003)

- (5)(i) A copy of the Annual Report (Hindi and English versions) of the Credit Guarantee Fund Trust for Small Industries, Mumbai, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Credit Guarantee Fund Trust for Small Industries, Mumbai, for the year 2002-2003.

(Placed in Library, See No. LT 8136/2003)

कोयला मंत्रालय में राज्य मंत्री (श्री प्रहलाद सिंह पटेल) : अध्यक्ष महोदय, मैं कम्पनी अधिनियम 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

1. कोल इंडिया लिमिटेड (खंड एक और दो), कोलकाता के वर्ष 2002-2003 के कार्यकरण की सरकार द्वारा समीक्षा।

(2) कोल इंडिया लिमिटेड (खंड एक और दो), कोलकाता का वर्ष 2002-2003 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 8137/2003)
